

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2700/2018

NEW DELHI THIS THE 7TH DAY OF AUGUST, 2018

HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

1. Apoorva Gupta, age 27 years,
Group: B, Rank: Teaching,
W/o Mr. Udit Gupta,
R/o CII/147, Satya Marg,
Chanakyapuri,
New Delhi-110021.
2. Bhavna Tyagi, age 25 years,
Group: B, Rank: Teaching,
D/o Mr. Pawan Kumar,
R/o KD-100, Metro Apartment,
Pitampura, New Delhi-110034.
3. Swati Swami, age 27 years,
Group: B, Rank: Teaching,
W/o Mr. Manish Kumar,
R/o 1011, A Block,
Shipra Krishna Vista,
Indirapuram, Ghaziabad,
Up-201014.
4. Mohini, age 28 years,
Group: B, Rank: Teaching,
W/o Mr. Siddhant Kumar,
R/o Plot No.139, Sector-4,
1st Floor, Aditya World City,
Ghaziabad, UP-201002.
5. Rahul Kumar, age 25 years,
Group: B, Rank: Clerk,
S/o Mr. Raghuvir Singh,
R/o D-154, New Ashok Nagar,
New Delhi-110096. ...Applicants

(By advocate: Mr. Sahijpal)

VERSUS

1. Government of NCT of Delhi
Through Secretary,

Delhi Secretariat, IP Estate,
Delhi-110002.

2. Minister of Education,
Government of NCT of Delhi,
Through Sh. Manish Sisodia,
(Education Minister), A-wing,
6th level, Delhi Secretariat,
I.P. Estate, New Delhi-110002.
3. Chairman,
Delhi Subordinate Services Selection
Board, FC-18, Institutional Area,
Karkardooma, Delhi-110092. ...Respondents

(By advocate: Mr. Ramesh Kumar Shukla)

:ORDER (ORAL):

The learned counsel for the applicants seeks to withdraw this OA as they have already been granted the requisite relief.

2. In view of this, nothing survives in the matter. The OA is, accordingly, dismissed as withdrawn. The result of the relevant examination be declared by DSSSB as per merit.

(PRADEEP KUMAR)
MEMBER (A)

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